


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.03.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	CP(IB)/No.0 1/BB/2017	Admission	Rule-6 of IB	Belthangady Taluk Rubber Grower Marketing & Processing Co-op Ltd V/s Falcon Tyres Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	Abhishek. N.	Petitioner	

This matter is listed today for admission. Heard the counsel for petitioner. Counsel stated that notice was also sent to the respondent, but, he has not accepted the notice.

For consideration, posted to 23.03.2017.


MEMBER (J)


MEMBER (T)